

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4768
TO BE ANSWERED ON-28/03/2025**

POLICY MEASURES FOR HIGHER BIRTH RATES

4768. SHRI APPALANAIDU KALISETTI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is planning any investment or policy measures to encourage higher birth rates in the country;
- (b) if so, the details of any financial incentives, tax benefits or welfare schemes proposed to support families having more children;
- (c) whether the Government has studied demographic trends and the long-term economic impact of declining birth rates, if so, the details thereof; and
- (d) whether any international models are being considered to promote higher fertility rates while ensuring maternal and child well-being, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT ANUPRIYA PATEL)**

(a) to (d) India has achieved a Total Fertility Rate (TFR) of 2.0 as per NFHS-5 (2019–21). This is aligned with the National Population Policy 2000 and the National Health Policy 2017.

The Ministry of Health and Family Welfare focuses on achieving and maintaining replacement levels of fertility by raising awareness about healthy timing and spacing of pregnancies for the well-being of mother and child, providing for the availability of family planning services, and approving the budgets proposed by the states in the Programme Implementation Plan (PIP) based on their specific needs to manage fertility.

Various schemes implemented by the Government under Family Planning programme are given below-

Expanded Contraceptive Choices comprises of Condoms, Combined Oral contraceptive pills, Intrauterine Contraceptive Devices (IUCD), Sterilization, Injectable contraceptive MPA (Antara Programme), Centchroman (Chhaya) and Emergency contraceptive pills.

1. **Mission Parivar Vikas** implemented in thirteen states for increasing the access to contraceptives and family planning services.
2. **Compensation scheme for Sterilization acceptors** provides compensation for loss of wages to the beneficiaries for Sterilization.
3. **Post-Pregnancy contraception** in the form of Post-Partum Intrauterine Contraceptive Device (PPIUCD), Post-Abortion Intrauterine Contraceptive Device (PAIUCD), and Post-Partum Sterilization (PPS).
4. **‘World Population Day Campaign’ and ‘Vasectomy Fortnight’** are observed every year to boost awareness on Family Planning and service delivery across all States/ Union Territories
5. **Home Delivery of Contraceptive Scheme** by ASHAs.
6. **Family Planning Logistics Management Information System (FPLMIS)** to ensure availability of Family Planning commodities across all the levels of health facilities.
